

>12.04 hrs.

**STATE EMBLEM OF INDIA (PROHIBITION OF  
IMPROPER USE) BILL, 2003 \***

Title: Introduction of the State Emblem of India (Prohibition of Improper Use) Bill, 2003.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): Sir, I beg to move for leave to introduce a Bill to prohibit the improper use of State Emblem of India for professional and commercial purposes and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to prohibit the improper use of State Emblem of India for professional and commercial purposes and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI I.D. SWAMI: I introduce the Bill.

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